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SLP(C)... 6158 OF 2004

ITEM No.26

Court No. 2

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...6158/2004

(From the judgement and order dated 15/01/2004 in WP 576/03  
of The HIGH COURT OF BOMBAY AT PANAJI)

GUNAVATI KAKULO KONADKAR (D) BY LRS.

Petitioner (s)

VERSUS

YESHWANT ANANT DESSAI (D) BY LRS.

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for c/delay in filing SLP )

Date : 31/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)

Mr. Naresh Kumar,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R